

Government of Jammu and Kashmir
Civil Secretariat: Revenue (Haj & Auqaf)
Department
Notification
Srinagar, the 17th July, 2018

SRO 3/4.- In exercise of the powers conferred by sub- section (1) of section 6 of the Jammu and Kashmir Wakafs Act, 2001 (Act No III of 2001), the Government, after consulting the Special Officer Auqaf, Jammu and Kashmir, hereby publish the land measuring 194 Kanals, 08 Marlas and 134 Sqft, situated in different villages of Tehsil Jammu, Janipur, Rakh-i-Bahu, Nagrota, Bhalwal, Dhansal of District Jammu and Tehsil Mahore, District Reasi. the details of which are given in **Annexure "A"** from S.No.01 to 33 to this notification as "Wakaf property" for the purposes of said Act.

By order of the Government of Jammu and Kashmir.

Sd/-

(Shahid Anayatullah) IAS
Commissioner/ Secretary to Government
Revenue Department

No:- Rev/Auq/20/2017

Dated:- 17 -07-2018

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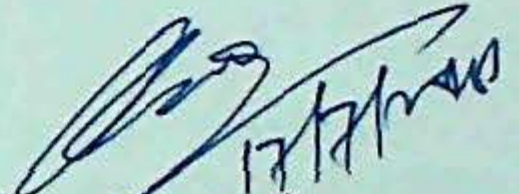
1. Commissioner/Secretary to Government, General Administration Department.
2. Secretary to Government, Department Law, Justice & Parliamentary Affairs,
3. Deputy Commissioners, Jammu/Reasi.
4. Director, Archives, Archaeology & Museums, J&K
5. Special officer Auqaf, J&K, Srinagar.
6. General Manager Government Press, Jammu/Srinagar. He is requested to Publish the notification in the next issue of the Government Gazette and supply 20 copies of the said notification to this Department as well as Special officer Auqaf, Srinagar.
7. Administrator Auqaf, Jammu/Reasi
8. Pvt.Secretary to Commissioner/Secretary to Government, Revenue Department
9. I/C Website, Revenue Department.
10. Stock/Govt.Order/SRO file.

(Ghulam Rasool) KAS

Deputy Secretary to Government
Revenue Department

ANNEXURE "A" to SRO			DATED		SITUATED IN TEHSILS OF DISTRICT JAMMU			
S.No	District	Tehsil	village	Khasra No.	Area			Nature of property
					Kanal	Marla	Sqft.	
1.	Jammu	Jammu	Dalpathian Jammu	343 min	-	05	-	Masjid Sharief
2.			Gujjar-Nagar Jammu	341 min	-	17	210	-do-
3.			Mohalla Talab Khatikan	345 min	-	04	180	-do-
4.			Old B.C. Road Jammu	224 min	-	13	180	-do-
5.			New B.C. Govt. Qtr.	224 min	-	10	180	Masjid
6.			Subash Nagar Jammu	740	-	07	30	-do-
7.			Dangayal	102/2	01	02	90	-do-
8.			Prem Nagar	330	-	04	60	-do-
9.			Peer-Kho	345 min	-	03	120	-do-
10.			Govt. Quarter TSK	693	-	07	120	Masjid
11.			Subash Nagar TSK	759	01	03	180	Masjid, Eidgah, ziarat Doonga Shah
12.		Janipur	Ramzanpora Janipur Jmu.	1186	08	08	210	Masjid & Madrassa
13.			Fatehpura Upper Polura	579	-	10	150	Masjid
14.			Housing Colony Paloura Janipur (North)	1191	02	-	240	Masjid & Madrassa
15.			Hyderpora Janipora	1184 min	-	11	60	Masjid
16.			Qadirpora Janipur	1193	-	06	180	-do-
17.		Rakh-i-Bahu	Raju Colony Bikram Chowk (Rakh-i-Bahu)	06 min	-	06	120	Masjid
18.			-do-	01	03	-	-	Graveyard
19.			-do-	03	-	05	-	Ziarat
20.			-do-	06 min	-	03	-	Madrassa
21.			Deeli Chowadhi	854	-	16	-	Masjid
22.		Nagrota	Bamyal	138	-	12	-	-do-

		Bamyal	165	05	18		Graveyard
		-do-	165/01	03	17		-do-
		Jagti Kamni Nallah	1320/0 min	23	-		
	Bhalwal	Dhanu	319	116	14		-do-
	Dhansal	Badsoo	Old	New	01	02	-do-
			236	151			
			209	178	17	19	-do-
			309 min	673	-	12	Masjid
			630	1144	-	09	-do-
			207 min	360	-	12	-do-
	Mahore	Kunderdhan	166 min	-	05		-do-
		-do-	166 min	01	-		Graveyard
Total				194	08	134	


 Deputy Secretary to Government
 Revenue Department



